

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

38

C.P No. 1124/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES:

Anil Bansilal Lodha
V/s.

Supreme Infrastructure (I) Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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38.

MR. K. S. DR. ABHINAV D. CHANDRACHUD A/W MS. KANCHANLATA A. GUPTA	ADVOCATE FOR THE CORPORATE DEBTOR
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Adv. Sidhartha Srivastava, Mr. Suadat Kirmani, Adv. Ankit Kothari and Adv. Koutika Cheulkar i/b. Link Legal India Law Services	Advocate for Operational Creditor
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ORDER

CP No.1124/ I&BP/NCLT/MB/MAH/2017

At the request of the parties, list this matter on 21.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)